

**GOVERNMENT OF WEST BENGAL**  
**LAW DEPARTMENT**  
**Legislative**

**West Bengal Act XII of 1994**

**THE WEST BENGAL APPROPRIATION  
 ACT, 1994.**

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette, Extraordinary*, of the 31st March, 1994.]

[31st March, 1994.]

*An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of a part of the year ending on the thirty-first day of March, 1994.*

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1994;

It is hereby enacted in the Forty-fifth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation Act, 1994. Short title.
  
2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees four hundred twenty two crores fifteen lakhs eight thousand nine hundred and seventy two towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1994, in respect of the services and purposes specified in column 2 of the Schedule. Issue of Rs. 422,15,08,972 out of the Consolidated Fund of West Bengal for the year 1993-94.
  
3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1994. Appropriation.

(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>A—General Services</b>			
	<b>(a) Organs of State</b>			
1	2011—State Legislature ..	18,01,000	50,000	18,51,000
Serial 2	2012—Governor ..	..	13,85,000	13,85,000
3	2013—Council of Ministers ..	22,00,000	..	22,00,000
4	2014—Administration of Justice ..	1,64,54,000	38,37,000	2,02,91,000
5	2015—Elections ..	83,50,000	..	83,50,000
	<b>(b) Fiscal Services</b>			
	<b>(i) Collection of Taxes on Income and Expenditure</b>			
6	2020—Collection of Taxes on Income and Expenditure. ..	23,10,000	..	23,10,000
	<b>(ii) Collection of Taxes on Property and Capital Transactions</b>			
	2029—Land Revenue ..	2,26,33,000	..	2,26,33,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(i) Capital Account of General Economic Services</b>			
7	5475—Capital Outlay on Other General Economic Services. ..	..	22,960	22,960
	<b>Total ..</b>	<b>2,26,33,000</b>	<b>22,960</b>	<b>2,26,55,960</b>

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>A—General Services</b>			
	<b>(b) Fiscal Services</b>			
	<b>(ii) Collection of Taxes on Property and Capital Transactions</b>			
8	2030—Stamps and Registrations . .	. .	1,56,785	1,56,785
	<b>(iii) Collection of Taxes on Commodities and Services</b>			
11	2040—Sales Tax . .	4,19,73,000	. .	4,19,73,000
12	2041—Taxes on Vehicles . .	16,42,000	. .	16,42,000
13	2045—Other Taxes and Duties on Commodities and Services. . .	1,91,64,000	. .	1,91,64,000
	<b>(c) Interest Payment and Servicing of Debt</b>			
16	2049—Interest Payments . .	. .	18,68,53,000	18,68,53,000
	<b>(d) Administrative Services</b>			
Serial 17	2051—Public Service Commission . .	. .	7,90,000	7,90,000
18	2052—Secretariat—General Services . .	1,95,000	. .	1,95,000
19	2053—District Administration . .	23,74,000	6,800	23,80,800
20	2054—Treasury and Accounts Administration. . .	2,25,64,000	. .	2,25,64,000
21	2055—Police . .	40,12,78,000	4,65,790	40,17,43,790
22	2056—Jails . .	19,19,000	. .	19,19,000
24	2058—Stationery and Printing . .	17,44,000	. .	17,44,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>(d) Administrative Services</b>			
	2059—Public Works ..	11,58,16,000	..	11,58,16,000
	<b>(j) General Economic Services</b>			
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>A—Capital Account of General Services</b>			
	4059—Capital Outlay on Public Works ..	..	7,38,395	7,38,395
25	<b>C—Capital Account of Economic Services</b>			
	<b>(a) Capital Account of Agriculture and Allied Activities</b>			
	4403—Capital Outlay on Animal Husbandry (Excluding Public Undertakings) (Buildings). ..	..	37,900	37,900
	4408—Capital Outlay on Food, Storage and Warehousing (Excluding Public Undertakings) (Buildings). ..	..	10,89,007	10,89,007
	Total ..	11,58,16,000	18,65,302	11,76,81,302
	<b>REVENUE ACCOUNT</b>			
	<b>A—General Services</b>			
	<b>(d) Administrative Services</b>			
27	2070—Other Administrative Services (Excluding Fire Protection and Control). ..	77,50,000	..	77,50,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>A—General Services</b>			
	<b>(e) Pension and Miscellaneous General Services</b>			
28	2071—Pensions and Other Retirement Benefits. . .	35,46,86,000	3,000	35,46,89,000
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	<b>(b) Health and Family Welfare</b>			
32	2210—Medical and Public Health (Excluding Public Health). . .	5,12,19,000	1,29,000	5,13,48,000
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	<b>(b) Health and Family Welfare</b>			
33	2210—Medical and Public Health (Public Health). . .	..	16,000	16,000
34	2211—Family Welfare . .	14,92,48,000	15,000	14,92,63,000
	<b>(c) Water Supply, Sanitation, Housing and Urban Development</b>			
35	2215—Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution). . .	19,37,50,000	..	19,37,50,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	<b>REVENUE ACCOUNT</b>	Rs.	Rs.	Rs.
	<b>B—Social Services</b>			
	<b>(c) Water Supply, Sanitation, Housing and Urban Development</b>			
	2216—Housing ..	39,43,000	3,04,000	42,47,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
36	<b>B—Capital Account of Social Services</b>			
	<b>(c) Water Supply, Sanitation, Housing and Urban Development</b>			
	4216—Capital Outlay on Housing ..	1,21,39,000	..	1,21,39,000
	Total ..	1,60,82,000	3,04,000	1,63,86,000
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>B—Capital Account of Social Services</b>			
	<b>(c) Water Supply, Sanitation, Housing and Urban Development</b>			
37	4217—Capital Outlay on Urban Development. ..	21,00,000	..	21,00,000
	<b>F—Loans and Advances</b>			
	6217—Loans for Urban Development	19,60,60,000	..	19,60,60,000
	Total ..	19,81,60,000	..	19,81,60,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	<b>(f) Labour and Labour Welfare</b>			
39	2230—Labour and Employment ..	73,36,000	..	73,36,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(b) Rural Development</b>			
	2501—Rural Development (Tribal Areas Sub-Plan). ..	80,74,000	..	80,74,000
	<b>C—Capital Account of Economic Services</b>			
	<b>(d) Capital Account of Irrigation and Flood Control</b>			
41	4702—Capital Outlay on Minor Irrigation (Tribal Areas Sub-Plan). ..	75,59,000	..	75,59,000
	Total ..	1,56,33,000	..	1,56,33,000
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	<b>(g) Social Welfare and Nutrition</b>			
42	2235—Social Security and Welfare (Social Welfare). ..	7,09,78,000	5,400	7,09,83,400
43	2236—Nutrition ..	84,28,000	..	84,28,000
44	2245—Relief on account of Natural Calamities. ..	6,30,00,000	..	6,30,00,000

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Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	<b>REVENUE ACCOUNT</b>	Rs.	Rs.	Rs.
	<b>B—Social Services</b>			
	<b>(h) Others</b>			
45	2251—Secretariat Social Services ..	52,47,000	..	52,47,000
46	2250—Other Social Services ..	1,00,06,000	5,00,000	1,05,06,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(a) Agriculture and Allied Activities</b>			
47	2401—Crop Husbandry ..	14,14,24,000	..	14,14,24,000
48	2402—Soil and Water Conservation ..	8,94,07,000	..	8,94,07,000
49	2403—Animal Husbandry ..	4,40,59,000	7,600	4,40,66,600
50	2404—Dairy Development ..	46,37,000	..	46,37,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(a) Agriculture and Allied Activities</b>			
	2406—Forestry and Wild Life ..	5,80,09,000	44,27,000	6,24,36,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
52	<b>(a) Capital Account of Agriculture and Allied Activities</b>			
	4406—Capital Outlay on Forestry and Wild Life. ..	5,00,000	..	5,00,000
	Total ..	5,85,09,000	44,27,000	6,29,36,000



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Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
53	<b>REVENUE ACCOUNT</b> <b>F—Loans and Advances</b>			
	6407—Loans for Plantations . .	20,00,000	..	20,00,000
54	<b>REVENUE ACCOUNT</b> <b>C—Economic Services</b>			
	(a) Agriculture and Allied Activities			
	2408—Food, Storage and Warehousing <b>Capital Expenditure Outside the Revenue Account</b>	1,96,35,000	2,17,746	1,98,52,746
	<b>C—Capital Account of Economic Services</b>			
55	(a) Capital Account of Agriculture and Allied Activities			
	4408—Capital Outlay on Food, Storage and Warehousing (Excluding Public Undertakings). . .	22,99,90,000	75,000	23,00,65,000
	Total . .	24,96,25,000	2,92,746	24,99,17,746
55	<b>REVENUE ACCOUNT</b> <b>C—Economic Services</b>			
	(a) Agriculture and Allied Activities			
	2415—Agricultural Research and Education. . .	64,35,000	..	64,35,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	(a) Agriculture and Allied Activities			
	2435—Other Agricultural Programmes	..	20,125	20,125
	<b>Capital Expenditure Outside the Revenue Account</b>			
58	<b>C—Capital Account of Economic Services</b>			
	(a) Capital Account of Agriculture and Allied Activities			
	4435—Capital Outlay on Other Agricultural Programmes.	11,90,000	1,96,773	13,86,773
	Total	11,90,000	2,16,898	14,06,898
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	(b) Rural Development			
59	2501—Special Programmes for Rural Development.	2,50,08,000	..	2,50,08,000
	<b>D—Grants-in-Aid and Contributions</b>			
62	3604—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Panchayati Raj).	38,11,000	..	38,11,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	(b) Rural Development			
63	2515—Other Rural Development Prog- rammes (Community Development).	38,63,000	..	38,63,000

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Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
64	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(c) Special Areas Programme</b>			
	2551—Hill Areas ..	6,60,63,000	..	6,60,63,000
	<b>F—Loans and Advances</b>			
	6551—Loans for Hill Areas ..	30,00,000	..	30,00,000
	Total ..	6,90,63,000	..	6,90,63,000
65	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(c) Special Areas Programme</b>			
	2575—Other Special Areas Programmes	5,94,75,000	..	5,94,75,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(c) Capital Account of Special Areas Programmes</b>			
	4575—Capital Outlay on Other Special Areas Programmes. ..	16,25,00,000	..	16,25,00,000
	Total ..	22,19,75,000	..	22,19,75,000
66	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(d) Irrigation and Flood Control</b>			
	2701—Major and Medium Irrigation	53,26,000	..	53,26,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
67	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(d) Irrigation and Flood Control</b>			
	2702—Minor Irrigation ..	11,40,03,000	..	11,40,03,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
68	<b>C—Capital Account of Economic Services</b>			
	<b>(d) Capital Account of Irrigation and Flood Control</b>			
	4702—Capital Outlay on Minor Irrigation	12,04,79,000	2,67,854	12,07,46,854
	<b>Total</b> ..	23,44,82,000	2,67,854	23,47,49,854
	<b>REVENUE ACCOUNT</b>			
68	<b>C—Economic Services</b>			
	<b>(d) Irrigation and Flood Control</b>			
	2711—Flood Control ..		37,171	37,171
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
68	<b>(d) Capital Account of Irrigation and Flood Control</b>			
	4711—Capital Outlay on Flood Control Projects. ..	3,80,75,000	19,24,192	3,99,99,192
	<b>Total</b> ..	3,80,75,000	19,61,363	4,00,36,363

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(e) Energy</b>			
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(e) Capital Account of Energy</b>			
	4801—Capital Outlay on Power Projects	24,87,00,000	..	24,87,00,000
	<b>(f) Capital Account of Industry and Minerals</b>			
69	4860—Capital Account of Consumer Industries. . .	24,45,73,000	..	24,45,73,000
	<b>F—Loans and Advances</b>			
	6801—Loans for Power Projects . .	25,00,00,000	..	25,00,00,000
	6860—Loans for Consumer Industries	3,84,00,000	..	3,84,00,000
	Total . .	78,16,73,000	..	78,16,73,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
73	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	(f) <b>Industry and Minerals</b>			
	2851—Village and Small Industries (Excluding Public Undertakings). . .		850	850
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	(f) <b>Capital Account of Industry and Minerals</b>			
	4851—Capital Outlay on Village and Small Industries (Excluding Public Undertakings). . .	83,87,000	..	83,87,000
	<b>F—Loans and Advances</b>			
	6851—Loans for Village and Small Industries (Excluding Public Undertakings). . .	60,54,000	..	60,54,000
	Total . .	1,44,41,000	850	1,44,41,850
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	(f) <b>Industry and Minerals</b>			
	<b>F—Loans and Advances</b>			
	6858—Loans for Engineering Industries (Closed and Sick Industries). . .	1,79,45,000	17,79,085	1,97,24,085
	6860—Loans for Consumer Industries (Closed and Sick Industries). . .	1,15,00,000	..	1,15,00,000
	Total . .	2,94,45,000	17,79,085	3,12,24,085

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(f) Industry and Minerals</b>			
75	2852—Industries (Excluding Public Undertakings and Closed and Sick Industries). . .	2,88,95,000	..	2,88,95,000
76	2853—Non-Ferrous Mining and Metallurgical Industries. . .	56,000	..	56,000
	<b>(g) Transport</b>			
77	3051—Ports and Lighthouses . .	15,18,000	..	15,18,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(g) Transport</b>			
	3054—Roads and Bridges . .	..	3,442	3,442
	<b>Capital Expenditure Outside the Revenue Account</b>			
79	<b>C—Capital Account of Economic Services</b>			
	<b>(g) Capital Account of Transport</b>			
	5054—Capital Outlay on Roads and Bridges. . .	3,06,13,000	13,84,647	3,19,97,647
	Total . .	3,06,13,000	13,88,089	3,20,01,089

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(g) Transport</b>			
80	3055—Road Transport ..	5,93,10,000	..	5,93,10,000
	3056—Inland Water Transport ..	..	1,35,450	1,35,450
	Total ..	5,93,10,000	1,35,450	5,94,45,450
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(j) General Economic Services</b>			
83	3451—Secretariat—Economic Services	14,06,000	..	14,06,000
85	3454—Census, Surveys and Statistics	30,12,000	..	30,12,000
86	3456—Civil Supplies ..	26,03,000	10,000	26,13,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(j) Capital Account of General Economic Services</b>			
87	5465—Investment in General Financial and Trading Institutions. ..	1,50,000	..	1,50,000



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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(j) General Economic Services</b>			
88	3475—Other General Economic Services	10,14,000	..	10,14,000
	<b>B—Social Services</b>			
	<b>(c) Water Supply, Sanitation, Housing and Urban Development</b>			
89	2215—Water Supply and Sanitation (Prevention of Air and Water Pollution).	2,30,000	..	2,30,000
	<b>D—Grants-in-Aid and Contributions</b>			
90	3604—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Excluding Panchayati Raj).	..	72,000	72,000
	<b>F—Loans and Advances</b>			
95	6860—Loans for Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries).	4,73,50,000	..	4,73,50,000
	<b>Grand Total ..</b>	<b>401,45,45,000</b>	<b>20,69,63,972</b>	<b>422,15,08,972</b>